



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/423/2022 WITH LCR 4 FILES, FIXED in CrI.A./176/2022 WITH CrI.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
		MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
2	I.A.(CrI.)/491/2022 WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./28/2021 WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
		PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/576/2022	MAHBUBA KHANAM BARBHUIYA Versus H. N. GAUTAM AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
2 Cont.Cas(C)/578/2022	RITAMONI BARALUA Versus DR. OM PRAKASH, IAS	MR. P MAHANTA MS. P SAHARIA	
3 Cont.Cas(C)/581/2022	MOHRAM ALI AHMED @ MOHRAM ALI Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	
4 Cont.Cas(C)/587/2022	NAZRUL ISLAM AHMED Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	
5 WP(C)/6695/2022 CAVT. NO.11902/022, FIXED	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
6 WP(C)/6696/2022 CAVT. NO.11902/022, FIXED	MRS. GITABALI SINGHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
7 WP(C)/6698/2022 CAVT. NO.11902/022, FIXED	MANI BORO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
8 WP(C)/6766/2022	RIAZUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	SC, SEC. EDU. GA, ASSAM
9 WP(C)/6768/2022	DEBARATI DEB Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, ELEM. EDU GA, ASSAM
10 WP(C)/6770/2022	DR. BINOY CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B SARMAH MR G PATHAK MS K DEKA	SC, HIGHER EDU SC, FINANCE
11 WP(C)/6772/2022	SUNITA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. D. BORAH	SC, SEC. EDU. SC, FINANCE

12	WP(C)/6776/2022	SMTI. ARUNA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI B. NATH C. DEKA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/2320/2021 FIXED in WP(C)/5636/2021 WITH WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
<u>ADMISSION</u>				
15	WP(C)/2013/2018 FIXED	SANKAR PATOWARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	SC, HIGHER EDU MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM
16	WP(C)/3812/2020 FIXED	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
17	WP(C)/578/2021 FIXED	PRAN KRISHNA BARMAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
18	WP(C)/1670/2021 FIXED	SANKARI CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	MR G J SHARMA MR. S DUTTA MR S NATH	SC, SEC. EDU. MR P RAI (r-4) MR H BEZBARUA (r-4)
19	WP(C)/2850/2021 B/O	RUMEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. MR. M CHIRING (r-6)
20	WP(C)/5028/2021 FIXED WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE SC, ELEM. EDU SC, FINANCE
21	WP(C)/5127/2021 B/O	MALAYA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. N D BHUYAN (r-8) MS. S BHATTACHARYYA (r-8) MR P D BHUYAN (r-8)
22	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
23	WP(C)/6184/2021 FIXED	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
24	WP(C)/2509/2022 FIXED	MD. RAFIK AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	SC, SEC. EDU. MR H R A CHOUDHURY (R- 6) MR. B CHAKRAVARTY (R-8) MR. H ALI (R-6) MS. A LALA (R-8)

25	WP(C)/2768/2022 FIXED	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
26	WP(C)/2809/2022 FIXED	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, SEC. EDU. MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6)
27	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR
28	WP(C)/4572/2022 FIXED	ABDUL ALIM KHAN Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
29	WP(C)/4934/2022 B/O	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
30	WP(C)/6004/2022 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
WITH				
31	WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA

ORDERS

32	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
33	WP(C)/3904/2021 B/O	ARJUN DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM

HEARING

34	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17 FIXED	SEKHAR RANJAN NATH and 7 ORS. Versus THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MS. M DEV MR. A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB MS. P DEB
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35 WITH
WP(C)/5219/2018

KESHAB DIKSHIT AND 4 ORS.
Versus
THE STATE OF ASSAM AND 51 ORS.

MR. K N CHOUDHURY
MR. S D PURKAYASTHA
MS. R DEKA
MR. D J DAS

SC, ELEM. EDU
MR. R P KAKOTI (R20, R39)
MR. T J MAHANTA
GA, ASSAM
MR. A K DUTTA (R20, R39)
MR. A K DUTTA (R20, R39)
MR. L R MAZUMDER (R21,
R27)
MR. B PURKAYASTHA (R20,
R39)
MR. B PURKAYASTHA (R20,
R39)
MR. A Z AHMED (R21, R27)

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
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11)	MR D K DAS	19-10-2022	To	28-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6767/2022	SUJIT DAS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/6771/2022	MINARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR P UPADHYAY MR. G K MEDHI MS. A KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/6775/2022	JAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6782/2022	IDDRISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
5	WP(C)/6324/2022 FIXED	NURUL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
6	WP(C)/4918/2018 WITH LCR	HIKMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC MS. M GOGOI SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/8208/2018 WITH LCR	SHASHIBHAN BEGUM @ SASHI BANU Versus THE UNION OF INDIA AND 5 ORS.	MR D BARMAN MR. J A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/3304/2021 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/2941/2022 WITH LCR	ABDUR ROSHID MONDAL Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
11	WP(C)/2763/2022	MD. EFTIKAR BHUYAN @ MUNNA ALIBHUYAN Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
12	WP(C)/2843/2022	ABED ALI Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
13	WP(C)/3119/2022	ASHAD ALI MONDAL Versus THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
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9)	MR M Z AHMED	20-10-2022	To	31-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/6769/2022	PABITRA KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM SC, FINANCE
2 WP(C)/6778/2022	DHARITRA KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR H MAZUMDER	SC, FOREST
3 WP(C)/6783/2022	AMIT KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM SC, APDCL
<u>ADMISSION</u>			
4 WP(C)/7711/2016 PART-HEARD, FIXED	JADUMONI NATH and 28 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.M SAIKIA MR.K N KALITA	SC, HEALTH
5 WP(C)/2747/2019 PART-HEARD, FIXED	GS-173215W MASON BHIM PRASAD AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
6 WP(C)/5997/2019 PART-HEARD, FIXED	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
7 WP(C)/2800/2018 FIXED	ITI RANI GHOSAL @ PUJA GHOSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. U K NAIR (SC, GHC, R-2 ,3) MR. S S ROY (GA, ASSAM) R-1
8 WP(C)/4127/2021 FIXED	BAKUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
9 WP(C)/1560/2022 B/O	LALITA DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAİN	SC, IRRIGATION SC, FINANCE

ORDERS

10	WP(C)/6708/2022 FIXED	ABHIRAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR F KHAN (r-7) M. GLORY (r-7) Q. KIBA (r-7) SC, REVENUE SC, BTC
HEARING				
11	WP(C)/89/2014 FIXED	DR. VIVEK PALIWAL Versus THE UNION OF INDIA and 9 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.M BHAGABATI MR.S C KEYAL ASSTT.S.G.I.
12	WP(C)/5416/2015 B/O	SUMIT LAL DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM
13	WP(C)/7194/2017 B/O	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
WITH				
14	WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
15	WP(C)/7707/2019 FIXED	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS	MR. R P HAZARIKA	SC, APDCL MS N DUTTA MS N DUTTA MR. K P PATHAK MR. K P PATHAK MS H KONWAR MS H KONWAR

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/156/2022 B/O	DIPTI URANG Versus AMITABH RAJKHOWA AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
MOTION				
2	Cont.Cas(C)/577/2022	JOY NARAYAN SARMAH Versus BABUL LEKHARU	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	
3	Cont.Cas(C)/579/2022	URMILA RAY Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	
4	Cont.Cas(C)/580/2022	SAGUFA AHMED Versus SABIR AHMED	MR. D GOSWAMI	
5	Cont.Cas(C)/582/2022	SMTI. ANIMA DEVI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
6	Cont.Cas(C)/583/2022	MINALI TARO DAS @ MINALI TARO Versus GYANENDRA DEV TRIPATHI, IAS	MR A CHOUDHURY MR. R Deka S I AKAND	
7	Cont.Cas(C)/584/2022	MOMENA BIBI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	
8	Cont.Cas(C)/585/2022	MRS. ALEKJAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	
9	Cont.Cas(C)/586/2022	DINO BALA RAY Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	
10	WP(C)/6765/2022	JOYMEN THAOSEN AND 70 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S HUSSAIN	SC, PWD ROAD SC, DIMA HASAO

11	WP(C)/6773/2022 B/O	FERDUSH ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
12	WP(C)/6774/2022 CAVT. NO.11882/022, B/O	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE
13	WP(C)/6777/2022	SHASHIPRABHA DEKA MANDAL @ SHASHIPRABHA DEKA @ SHASHIPRABHA MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM MRS. R S CHOWDHURY SC, LEGAL AID
14	WP(C)/6779/2022	ANU BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS. S BHUYAN MISS. A BARUAH	SC, APDCL
15	WP(C)/6780/2022	MD. HAFIZUR RAHMAN BORLASKAR Versus THE STATE OF ASSAM AND 3 ORS	P SHARMA	SC, IRRIGATION
<u>ADMISSION</u>				
16	WP(C)/4982/2018 PART-HEARD, FIXED	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
17	WP(C)/6424/2014 FIXED	TH. DIPEN KUMAR SINGHA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMAR-5 SC, WATER RESOURCE
WITH				
18	WP(C)/7159/2021	TH DIPEN KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA	MR. D MOZUMDER (R-5) MR. S BISWAS (R-5) MS D DEVI (R-5) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
19	WP(C)/5928/2022 B/O	TAPASH KUMAR DEV SARMAH AND 5 ORS Versus THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
<u>ORDERS</u>				
20	WP(C)/6003/2022 PART-HEARD, FIXED	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. S DUTTA, SR. SC, PNB
WITH				
	I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
WITH				
21	WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB
22	WP(C)/339/2020 B/O	SALEHA KHATOON Versus NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MRS. P M DUTTA

23	WP(C)/2871/2022 FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
24	WP(C)/3941/2022 B/O	BABUL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE
25	WP(C)/6410/2022 FIXED	ANANTA BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	GA, ASSAM
HEARING				
26	WP(C)/7097/2013 PART-HEARD, FIXED	RANJIT KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2751/2022 B/O	SONTESH ALI AND ANR. Versus THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
2	Bail Appln./2755/2022 B/O	DEBARAJ DUTTA Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
3	Bail Appln./2776/2022 B/O	NURUDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
MOTION				
4	Crl.Pet./732/2022 B/O	RAJAUUL KARIM @ MUKUT Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
5	Crl.Pet./1068/2022	KADDUS ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
6	Crl.Pet./1069/2022	MAZIBAR RAHMAN Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
7	Crl.Pet./1072/2022	BIDYA SAGAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR P R SARMA MR D MEDHI B ALI SK	PP, ASSAM
8	Crl.Pet./1075/2022	NEKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MS. N SULTANA	PP, ASSAM
9	Crl.Pet./1076/2022 B/O	MD. FIRDUS AHMED AND ANR Versus MD. LUTFUR RAHMAN AND ANR	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM

10	AB/3106/2022 B/O	BORNALI KHUTIA @ BORNALI KHUTTIYA Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
11	AB/3110/2022	RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM
12	AB/3111/2022 B/O	JOYA KHUTIA @ JUGOMAYA DEORI Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
13	AB/3113/2022	PHUDANG ENLENGPI Versus THE STATE OF ASSAM	MR. A GOYAL	PP, ASSAM
14	AB/3120/2022	MD. TAHER ALI AND 3 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. M KALITA MR. A CHAUDHURY	SC, CBI
16	Bail Appln./2331/2022 FIXED	NITISH KUMAR BORAH Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
17	Bail Appln./2550/2022 FIXED	ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
18	Bail Appln./2615/2022 FIXED	KADER ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM MR S PRODhani	PP, ASSAM

BAIL HEARING

19	AB/2252/2022 FIXED	HACHIBUR RASHID SARKAR AND ANR. Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K H SAIKIA MR. K M MAHANTA MR S GAUTAM	PP, ASSAM
20	AB/2657/2022 FIXED	SAFIYA BEGUM Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN	PP, ASSAM
21	AB/2816/2022 FIXED	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
22	AB/2896/2022 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
23	AB/3045/2022 FIXED	MONSOOR AHMED Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM

HEARING

24	Arb.A./7/2020 PART-HEARD, FIXED	THE SPORTS AUTHORITY OF ASSAM Versus LARSEN AND TOURBO LIMITED AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR R SHARMA, Caveator
	WITH I.A.(Civil)/864/2020 in Arb.A./7/2020	THE SPORTS AUTHORITY OF ASSAM Versus LARSEN AND TOURBO LIMITED AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
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9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2771/2022 B/O	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
2	Bail Appln./2785/2022	KARPU SK Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
3	Bail Appln./2786/2022	MD NURUL HOQUE Versus THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
4	Bail Appln./2787/2022	GAUTAM BISWAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
5	Bail Appln./2790/2022	ALAL UDDIN Versus THE UNION OF INDIA	MR. R ALI MR A S SK	SC, NF RLY
6	Bail Appln./2791/2022	SAGAR KHAKHARU Versus THE STATE OF ASSAM	MRS N. SINGHA MR B B BASUMATARY	PP, ASSAM
7	Bail Appln./2793/2022	SAGAR SHAKHARU Versus THE STATE OF ASSAM	MRS N. SINGHA MR B B BASUMATARY	PP, ASSAM
MOTION				
8	Crl.Pet./1070/2022	MUSFEE SULTANA AHMED Versus THE STATE OF ASSAM AND ANR.	MR M RANA MR. J SAIKIA	PP, ASSAM
9	Crl.Pet./1071/2022	SUBHRA CHATTERJEE Versus KISMAT KHAN AND ANR	MR P KATAKI MRS R BEGUM MS. M DEVI	
10	Crl.Pet./1074/2022	SATYANSH TRIPATHI Versus THE STATE OF ASSAM AND ANR	MR. R DE MR. R J SARMA	PP, ASSAM

11	AB/3098/2022	ABU SALEH MUHAMMAD MUSA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
12	AB/3099/2022	RAJIB ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
13	AB/3102/2022	ABDUL KADIR AND 3 ORS Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
14	AB/3103/2022	MUSLIM UDDIN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
15	AB/3104/2022	ABDUL KALAM @ ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
16	AB/3108/2022 B/O	BUBUL KALITA Versus THE STATE OF ASSAM	MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
17	AB/3112/2022	OMPRAKASH HAZARIKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
18	AB/3114/2022	MD. MAJDIL ALI @ JITU ALI Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
19	AB/3115/2022	DILBAR HUSSAIN BARBHUIYA @ DILUWAR HUSSAIN BARBHUIYA @ DULU Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
20	AB/3116/2022	MAINUL ISLAM @ MAINUL HAQUE Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
21	AB/3118/2022	AZHERUDDIN AHMED Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
22	AB/3121/2022	MD. ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MRS N. SINGHA MR. D S SINGH	PP, ASSAM
ADMISSION				
23	Crl.A./266/2022 B/O	JOGENDER BASFOR @ JOGENDRA BASFORE Versus THE STATE OF ASSAM AND ANR.	MS. N BARUAH MR. B PRASAD MS. T M LAHKAR MR. B KHOUND	PP, ASSAM
	WITH I.A.(Crl.)/644/2022 in Crl.A./266/2022	JOGENDER BASFOR @ JOGENDRA BASFORE Versus THE STATE OF ASSAM AND ANR.	MS. N BARUAH MR. B PRASAD MS. T M LAHKAR MR. B KHOUND	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./2355/2022 FIXED	VIKASH KUMAR Versus THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
25	Bail Appln./2359/2022 FIXED	DULAL SK Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
26	Bail Appln./2360/2022 WITH CASE DIARY, FIXED	SALAMUDDIN AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
27	Bail Appln./2363/2022 WITH CASE DIARY, FIXED	ATARUL SK Versus THE STATE OF ASSAM	MR S CHOUDHURY MR. H DAS	PP, ASSAM

28	Bail Appln./2367/2022 FIXED	MD MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
29	Bail Appln./2369/2022 FIXED	JAKIR HUSSAIN @ JAHANGIR ISLAM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
30	Bail Appln./2390/2022 FIXED	ASMA BIBI AND ANR Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
31	Bail Appln./2519/2022 FIXED	TARUN ROY @ TANU AND ANR Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
32	Bail Appln./2653/2022 FIXED	MIACHAND ALI Versus THE STATE OF ASSAM	MS. S SEAL MS. S KANUNGOE MD E AHMED	PP, ASSAM

BAIL HEARING

33	AB/2950/2022 FIXED	JOMIR ALI Versus THE N F RAILWAY	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR. K K PARASAR ASSTT.S.G.I.
34	AB/2989/2022 FIXED	KIRAN DAS @ KANUJ DAS Versus THE STATE OF ASSAM	MR. P K BORDOLOI MR. S SHARMA	PP, ASSAM
35	AB/2999/2022 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
36	AB/3043/2022 FIXED	SANJIT KUMAR RAY Versus THE UNION OF INDIA	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	ASSTT.S.G.I.
37	AB/3049/2022 FIXED	RAHIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
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10)	MR G BAISHYA	26-10-2022	To	28-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5635/2017 FIXED	JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
2	WP(C)/7682/2017 CAVT. NO. 1604/2017 FIXED, WITH CAVT./604/2017 (D/O)	GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. M K SARMA MR. A MOBARAQUE MR. A MOBARAQUE	GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE
3	WP(C)/7339/2018 WITH WP(C)/2448/2003 (D/O), WP(C)/2963/2003 (D/O)AND WP(C)/70/2009 (D/O) FIXED	RAM PRIT SAH AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B K DAS (ADDL. SC, RAILWAYS) MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
4	WITH WP(C)/5143/2014	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION, Versus THE UNION OF INDIA and 2 ORS	MS.N MODI MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.S DUTTA MR.S DUTTA MR A RASHID MR.C SHARMA MR. K ISLAM	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MRS.U CHAKRABORTY
5	WITH WP(C)/5313/2017	N.F.RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 3 ORS.	MR. S DEKA MR.S BANIK MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. B SHARMA MS. N K DEVI DR.B N GOGOI SC, NF RLY

	WITH I.A.(Civil)/1917/2018 in WP(C)/5313/2017	THE CHAIRMAN AND MANAGING DIRECTOR Versus N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH	MR. S BANIK MR. T H HAZARIKA MR M CHETIA MR A RASHID
6	WITH WP(C)/4138/2018	HALADHAR KALITA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH (R- 3,4,7) MR A RASHID SC, RAILWAY SC, SC, IRCTC
	WITH I.A.(Civil)/2133/2021 in WP(C)/4138/2018	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. Versus HALADHAR KALITA NAD 5 ORS	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH	MR M CHETIA SC, RAILWAY
7	WITH WP(C)/233/2019	K. U. UMESH AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR G J SHARMA MR. M CHANDA MR T H HAZARIKA MS. S NATH MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY
8	WITH WP(C)/1636/2019	ARUNAVA DAS AND 12 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A BARKATAKI MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
9	WITH WP(C)/6049/2021	JAYANTA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR N AHMED	MR. B K DAS (R1, R2, R5, R6) MS. N K DEVI (R- 3,4) MR. N ANIX SINGH (R- 3,4) SC, RAILWAY SC, SC, IRCTC
10	WITH WP(C)/6204/2021	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
11	WITH WP(C)/6397/2021	AJAY GHOSH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
12	WITH WP(C)/6940/2021	M/S DEEPAK AND CO. AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
13	WITH WP(C)/6978/2021	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3 TO 5) MR. N ANIX SINGH (R-3 TO 5) SC, NF RLY SC, I R C T C
	WITH I.A.(Civil)/1768/2022 in WP(C)/6978/2021	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. NEW DELHI, INDIA AND 2 ORS. Versus HALADHAR KALITA AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MR. S DEKA MR T H HAZARIKA MR M CHETIA MR. K ISLAM

14	WITH WP(C)/7018/2021	RANJIT KUMAR ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NF RLY
15	WITH WP(C)/7167/2021	SUSHIL KUMAR SAH AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR S NATH	MR M CHETIA MR A RASHID MR. K ISLAM MR B SARMA (SC, N.F. RAILWAYS) D ROY MR. N A SINGH (SC, IRCTC)
16	WITH WP(C)/7244/2021	KRISHNA DAS @ KRISHNA MAJUMDER Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY MR J M SULAIMAN	SC, RAILWAY
17	WITH Cont.Cas(C)/77/2022	JAYANTA DAS Versus ASHOK KR. DEY	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. B K DAS (r-1) MR H P GUWALA (r-1) MR. H P NEOG (r-1)
18	WP(C)/9262/2019 B/O	SANJAY PAUL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR D KALITA GA, ASSAM MR. D NATH
19	WP(C)/833/2020 B/O	S. A. ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
20	WITH WP(C)/987/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
21	WITH WP(C)/2185/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
22	WITH WP(C)/2413/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
23	WITH WP(C)/2416/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
24	WP(C)/3358/2021 B/O	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	MR. M BISWAS MS M DAS
25	WP(C)/1786/2022 B/O	KRISHNA MOHAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P KAKATI, SC, WATER RESOURCES DEPTT. (RESPONDENTS) SC. WATER RESOURCE DEPTT.
26	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
27	WP(C)/3470/2022 B/O	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM

ORDERS

28	Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
29	WP(C)/5006/2022 FIXED	ANJUWARA AHMED Versus NAZMA AHMED AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	GA, ASSAM MR J U AHMED MR S HUSSAIN SC, ASEC
	WITH I.A.(Civil)/2809/2022 in WP(C)/5006/2022	NAZMA AHMED Versus ANJUWARA AHMED AND 3 ORS.	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY GA, ASSAM N GAUTAM
		HEARING		
30	WP(C)/4788/2022 FIXED	RABENDRA NAMO DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (R-6) MRS. S Y AHMED (R-6) MR K U AHMED (R-6) MR. A AHMED (R-6) M ALOM (R-6)
	WITH			
31	WP(C)/5187/2022	RABENDRA NAMO DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (r-6) MRS. S Y AHMED (r-6) MR K U AHMED (r-6) MR. A AHMED (r-6) M ALOM (r-6)

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8162/2018 PART-HEARD, FIXED	TOFAZZAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	WITH I.A.(Civil)/671/2019 in WP(C)/8162/2018	ABED ALI KHAN AND ANR Versus TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
2	WP(C)/2129/2020 FIXED	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
3	WP(C)/3559/2020 WITH SEPARATE AFFIDAVIT FILE FIXED,	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
4	WP(C)/3341/2021 FIXED	NABAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
	WITH WP(C)/3407/2021	AMARJYOTI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
	WITH WP(C)/3433/2021	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
	WITH WP(C)/3437/2021	MINTU HANDIQUÉ Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM

8	WITH WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/2325/2021 in WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
9	WITH WP(C)/3519/2021	RAJA SARKAR Versus STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
10	WITH WP(C)/3520/2021	NILUTPAL BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
11	WITH WP(C)/3528/2021	RAJA IRSHAD Versus THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
12	WITH WP(C)/3539/2021	PRITAM DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
13	WITH WP(C)/3798/2021	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
14	WP(C)/5447/2021 FIXED	HITESH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR. D DOLEY MS P BORA	GA, ASSAM
15	I.A.(Civil)/534/2022 FIXED in WP(C)/3279/2021 WITH WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	WITH WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
16	WITH WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
17	WITH WP(C)/2150/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
HEARING				
18	WP(C)/6723/2013 WITH W.A./293/1997(D/O) WITH W.A./527/1996(D/O) WITH C.R./1366/1994(D/O) FIXED	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI

19	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
20	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
21	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
22	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
23	WP(C)/4157/2016 FIXED	DR. RANA PADA DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	GA, ASSAM SC, HEALTH
24	WITH WP(C)/1911/2012	DR. RANA PADA DUTTA Versus THE STATE OF ASSAM AND ORS	MR.B K BHATTACHARJEE DR.R SARMAH MISSA CHETIA	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2783/2022	MIRJUL ALI Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA P. DEKA	PP, ASSAM
2	Bail Appln./2784/2022	MD. MOFIJUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
3	Bail Appln./2788/2022	JALALUDDIN AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
4	Bail Appln./2789/2022	ARMAN CHAKRABORTY @ SUNNY CHAKRABORTY Versus THE STATE OF ASSAM	MR. T DEURI MR U SAIKIA MS. M AHMED	PP, ASSAM
5	Bail Appln./2792/2022	TAIZUDDIN SEIKH @ KACHUMUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
<u>MOTION</u>				
6	Crl.Pet./1073/2022	ASAR UDDIN AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
7	AB/3054/2022 FIXED	GAURAV SAHA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
8	AB/3077/2022 B/O	JENIFAR NASREEN MOLLAH Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV MR J MAHANTA	PP, ASSAM
9	AB/3092/2022	KAMAL GOGOI Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM

10	AB/3109/2022	HASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MR V KUMAR MD. A SHEIKH	PP, ASSAM
11	AB/3117/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
12	AB/3119/2022	EYAKUB ALI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
ADMISSION				
13	CrI.Pet./242/2020 FIXED	ABU SALEH FAKAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./2329/2022 FIXED	PROBIN SAIKIA @ PROBIN SAIKIA @ MANASH PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
15	Bail Appln./2619/2022 FIXED	RAHUL AMIN . Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./2686/2022 FIXED	BABUL ISLAM @ RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MS S DAS	PP, ASSAM
17	Bail Appln./2700/2022 FIXED	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING				
18	AB/2765/2022 FIXED	MATLEB ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS S SAIKIA	PP, ASSAM
19	AB/2766/2022 FIXED	ASRAFUL RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
20	AB/2805/2022 FIXED	JISHAN DEWAN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
21	AB/2835/2022 FIXED	BHASKAR CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
22	AB/2853/2022 FIXED	ASHISH CHAKRABORTY Versus THE STATE OF ASSAM	MR. T DEURI MR U SAIKIA P. DEKA	MR. N HASAN MR. A HASAN PP, ASSAM
23	AB/2873/2022 FIXED	JAYANTA BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
24	AB/2900/2022 FIXED	SMT. BIJAYA DUTTA SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
25	AB/2927/2022 FIXED	JOHIRUL ISLAM AND 13 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
26	AB/2936/2022 FIXED	RANJIT BORI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM

27	AB/2939/2022 FIXED	EYAKUB ALI @ EAKUB ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
<u>ORDERS</u>				
28	CrI.Rev.P./210/2022 FIXED	MD. ABDUL SATTAR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
29	I.A.(CrI.)/640/2022 in CrI.Rev.P./8530/2022	GAUTAM SINHA ROY Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. P K DAS MR. S M SARMA	PP, ASSAM
WITH				
	CrI.Rev.P./8530/2022 (Filing Number)	GAUTAM SINHA ROY Versus THE STATE OF ASSAM AND ANR. -E	MR. U C RABHA	
<u>HEARING</u>				
30	RSA/90/2010 CAVT. NO. 242/2010 P/H, WITH LCR, FIXED	ARABINDA MITRA Versus SOMNATH MITRA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MR.S S DEY MR.M NATH FOR CAVEATOR MS.R R DEY
31	RSA/197/2011 PART-HEARD, WITH LCR, FIXED	SOMED ALI Versus ON THE DEATH OF AJAHAR UDDIN HIS LEGAL HEIR SMTI. NURJAHAN (WIFE) AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD F H LASKAR MD F H LASKAR MS. S B CHOUDHURY MR.B I KHAN
32	CrI.A./101/2017 PART-HEARD, WITH LCR 2 FILES, P.B.-1, FIXED	MUSTT HALIMA KHATUN Versus THE STATE OF ASSAM and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM	MR. A R SIKDAR MD A ALI PP, ASSAM
33	CrI.Rev.P./40/2021 PART-HEARD, FIXED, WITH LCR 1 FILE, FIXED	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
34	CrI.Pet./792/2015 FIXED	SHIV KUMAR KANOI Versus THE STATE OF ASSAM AND ANR	MR.S K GOSWAMI MR.N BARMAN	MR.N C DAS MR.M DAS
35	CrI.Pet./1201/2018 WITH LCR 1 FILE, FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED	MR. S BORA (R2) MS J RAJKUMARI (R2) PP, ASSAM
36	CrI.Rev.P./452/2019 WITH LCR 4 FILES, FIXED	UJJAL BARUAH @ MON Versus SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN
37	CrI.Rev.P./441/2022 FIXED	ABDUL MAJID Versus UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI
<u>STAY MATTERS</u>				
38	CrI.Rev.P./240/2018 FIXED	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022

9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO)), ON THURSDAY AND FRIDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2782/2022	MOKBUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
<u>MOTION</u>			
2 Tr.P.(C)./103/2022	SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU	MR. P J SAIKIA MS D DUTTA	
3 CRP(IO)/247/2022 B/O	MD. JUBER AHMED Versus SMTI JAGABAI SATNAMI AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	
<u>ADMISSION</u>			
4 MFA/98/2022	UNION OF INDIA AND ANR . Versus M/S MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	
5 MACApp./760/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MADHURIMA SAIKIA AND 5 ORS.	MR T KALITA MR. A KAKATI	
WITH I.A.(Civil)/3115/2022 in MACApp./760/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MADHURIMA SAKIA AND 5 ORS.	MR T KALITA MR. A KAKATI	
6 MACApp./761/2022	SAPTARSHI BORDOLOI. Versus BIJU PHUKAN AND 2 ORS .	MR D MONDAL	
7 MACApp./762/2022	NATIONAL INSURANCE COMPANY LTD . Versus RAJEN BORA AND 7 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	
WITH I.A.(Civil)/3117/2022 in MACApp./762/2022	NATIONAL INSURANCE COMPANY LTD . Versus RAJEN BORA AND 7 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	

8	MACApp./763/2022 WITH I.A.(Civil)/3122/2022 in MACApp./763/2022	UNITED INDIA INSURANCE CO. LTD. Versus SACHIN BASUMATARY AND 3 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
9	WP(C)/3037/2022 (PERSONAL APPEARANCE), FIXED	UNITED INDIA INSURANCE CO. LTD. Versus SACHIN BASUMATARY AND 3 ORS. DHIREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SAIKIA MR. B KAKATI MR G S BORO MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	GA, ASSAM MR. U K NAIR (R-2 & 3) MR. P D NAIR (r-4) MR. A CHETRY (r-4) MR G BOKALIAL (R-1) MR G ALAM (r-4) MRS. P GOSWAMI S R A NASER (r-4)

ORDERS

10	RSA/37/2011 FIXED WITH MC/2140/2012 in RSA/37/2011 WITH MC/1045/2015 in RSA/37/2011 WITH I.A.(Civil)/846/2018 in RSA/37/2011 WITH RSA/38/2011 WITH MC/380/2011 in RSA/38/2011 WITH MC/381/2011 in RSA/38/2011 WITH MC/2141/2012 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 8 ORS, SMT. SHYAMA RANI DAS AND 2 ORS. Versus GONESH CH. DEY and 8 ORS, ON THE DEATH OF APPELLANT NO. 2 ATUL DAS, HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS Versus GONESH CH. DEY and ORS, GITESH CHANDRA DAS AND 6 ORS Versus ON DEATH OF GONESH CH. DEY HIS LEGAL HEIR SMT. ARATI RANI DEY AND 4 ORS GITESH CH. DAS and 6 ORS, Versus SUBRATA DEY and 11 ORS, GITESH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS GITECH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS SMT. SHYAMA RANI DAS and 2 ORS. Versus SUBRATA DEY and 11 ORS,	MR.Z HAMMAD MR. T U LASKAR (A1) R P SARMAH MR. N DHAR (A1) MR.A M BARBHUIYA D DOLEY MS. U BARUAH MS.F BEGUM MS. M MEDHI (A1) R DEVI R P SARMAH D DOLEY R DEVI MR.R P SARMAH MRS.R DEVI MR.D DOLEY MRS. R DEVI MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM MR.R P SARMAH MRS.R DEVI MR.D DOLEY R P SARMAH MR.D DOLEY R DEVI R P SARMAH R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY MR.S C KEYAL MR.P DAS MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY MS. F AHMED MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY MR.S P CHOUDHURY S P CHOUDHURY N CHOUDHURY S K MEDHI S K GHOSH S P CHOUDHURY A K DEY
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	WITH MC/862/2015 in RSA/38/2011	ON THE DEATH OF ATUL DAS HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS Versus SUBRATA DEY and 11 ORS,	MR.R P SARMAH MRS.R DEVI	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/152/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF RESPONDENTS NO.4 GONESH CH.DEY HIS LEGAL HEIRS SMT.ARATI RANI DEY and ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/533/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF GONESH CH.DEY HIS LEGAL HEIRS ARATI RANI DEY AND ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
12	I.A.(Civil)/36/2021 FIXED in MACApp./9822/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SANUFA KHATUN HER LEGAL HEIRS AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./9822/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. Versus MUSST. SANUFA KHATUN AND 2 ORS. A	MS. R D MOZUMDAR	
		HEARING		
13	CRP/153/2014 WITH LCR, FIXED	MD. ASAD ALI @ MD. ASAD ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. ASAD ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
14	CRP/191/2017 WITH LCR, FIXED	"ADHAN MIA WAKF ESTATE" Versus JALAL UDDIN BARBHUIYA and 6 ORS.	MR A R BHUYAN MR.S D PURAKAYATHA MR. S K GHOSH MR.U CHOUDHURY MS LR KHANAM	MR.J H LASKAR(R- 1-7) MR.I H LASKAR(R- 1-7) MR.P K DEKAR- 1-7 MR. S ALAM(R- 1-7)
15	MACApp./481/2017 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
16	RFA/106/2018 WITH LCR, FIXED	SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	MR G N SAHEWALLA (R2-R8) MD ASLAM (R2-R8) MS. B SARMA (R2-R8) MS. S. TODI (R2-R8) MR. M SAHEWALLA (R2-R8)

WITH
I.A.(Civil)/2978/2018
in RFA/106/2018

SRI SUBRATA DEB and 3 ORS
Versus
SRI SRABAN KUMAR BIHANI and 17 ORS

MR G SAIKIA
MR. R Deka
MS P MISHRA
MR J NEOG

STAY MATTERS

17 CRP/84/2017
WITH LCR, FIXED

RAMA SHANKAR SINGH
Versus
SMT. KRISHNA DEVI SHARMA BADHAI
and 6 ORS.

MS.R HUSSAIN
MR.Z MUKIT
MR.A SATTAR
MR.H K BARUAH

MR.S S SHARMA(R-1)
R DEKA (R1 - R4)
MR.A D CHOUDHURY(R-1)
MR.B J MUKHERJEE(R-1)
MR S KHOOND(R1, R3-R6)
MR. U SARMA (R1 - R4)
MR.K K DEKA(R-1)
R PATAR (R1- R4)
MR. R SENSUA(R1, R3-R6)
D KAKOATI (R1 - R4)
MR. A MAHANTA (R1, R3-
R6)
MR.R PATOWARY(R-1)

18 CRP/85/2018
WITH LCR, FIXED

NIPAN GOSWAMI
Versus
PRAFULLA DEKA AND 2 ORS.

MR Z MUKIT
MR. A SATTAR
MR H K BARUAH
MR P C MAZUMDAR

MR. R J BORDOLOI (R1-R3)
MR. R ALI (R1-R3)

19 CRP/78/2021
FIXED

SEKHAR ROY AND 6 ORS
Versus
ON THE DEATH OF MANGI DEVI HER
LEGAL HEIRS SMTI KAVITA DAGA AND 6
ORS (F)

MR. S K GHOSH
MS F AHMED

MR. D MOZUMDER
MR. S BISWAS
MR GAURAV R DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./280/2022 WITH LCR 2 FILES, FIXED	WAHED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
2	Crl.Pet./594/2022 WITH LCR 1 FILE, FIXED	UTASAV KADAM Versus STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. S C KEYAL MR Z KAMAR MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	MS. S SARMA MS. N M DEKA PP, ASSAM
ORDERS				
3	I.A.(Crl.)/371/2022 WITH LCR 5 FILES, FIXED in Crl.A./146/2022 WITH Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
		SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
4	Crl.Pet./525/2022 FIXED	DHANPATI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS P SARMA MS N HASAN MR K U AHMED	PP, ASSAM
HEARING				
5	Crl.A./210/2009 WITH LCR 8 FILES, P.B.-1, FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
6	Crl.A./36/2010 WITH LCR 4 FILES, P.B.-2, FIXED	RADHIKA KALITA Versus THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR. U CHOUDHURY (AMICUS CURIAE) MR.H L MAURYA	PP, ASSAM

7	Crl.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOUND MR J BORAH PP, ASSAM A A MIR I LAHIRI PP, ASSAM
8	Crl.A./63/2011 WITH LCR 5 FILES, FIXED	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
9	Crl.A./163/2011 WITH LCR 4 FILES, FIXED	NUR BAHAR ALI Versus THE STATE OF ASSAM	MR.S MUNIR MR.G DAS MR.A RAHMAN	PP, ASSAM
10	Crl.A./211/2011 WITH LCR 5 FILES, FIXED	ZAIN UDDIN CHOUDHURY Versus STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
11	Crl.A./377/2013 WITH LCR 5 FILES, FIXED	KAMAL SAHA Versus STATE OF ASSAM	MS. B SARMA	PP, ASSAM
12	Crl.Pet./684/2017 WITH LCR 1 FILE, FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY	MR.D K DASR-2 MR.Z ALAM(R-2) MR. E AHMED(R-2) MR.N D SARMA(R-2) PP, ASSAM
13	Crl.Pet./918/2017 WITH LCR 3 FILES, FIXED	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
14	Crl.Pet./556/2019 WITH LCR 1 FILE, FIXED	SAMSUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	G UDDIN (R-2) MS. P ADHIKARI (R-2) PP, ASSAM
15	CRL.A(J)/27/2020 WITH LCR 4 FILES, P.B.-1, FIXED	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
16	Crl.A./141/2020 WITH LCR 3 FILES, P.B.-2, FIXED	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
	WITH I.A.(CrI.)/87/2020 in CrI.A./141/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MR. B C DAS MS M D MEDHI	ASSTT.S.G.I.
	WITH I.A.(CrI.)/109/2022 in CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MR. M K DAS MS Z ANJUM	SC, NCB
17	Crl.Pet./77/2022 WITH LCR 1 FILE , FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
18	Crl.A./166/2022 WITH LCR 4 FILES, FIXED	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/397/2022 in CrI.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT			
1 WP(C)/6498/2003 (AT 10:30 AM)	ON THE DEATH OF SRI KAMAL SARMA HIS LEGAL HEIR, SRI RIJU PRASAD SARMA AND 2 ORS Versus THE STATE OF ASSAM and ORS	MR. A K BHATTACHARYYA MR. M K CHOUDHURY MR. M K CHOUDHURY MR. B M CHOUDHURY MRS. R B DEB MR. S SARMA MR. N N JHA MR. A K CHOUDHURI MR. M MAHANTA MR. A DHAR MR. T K BHUYAN MR. S K DEKA MR. J DEKA MR. P BHARDWAJ MS M SAHOO	MR. K N CHOUDHURY GA, ASSAM MR. P K DAS MR. D K MISHRA (R-5 to R15) MR. N DHAR MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MR. B K SEN MR. R BORPUJARI (SC, REVENUE DEPT.) MR. B MALAKAR MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE MR. A T H AHMED MR. W SHARMA (r- 65,66,67) MR P GOGOI (r-65,66,67) MR. B K KASHYAP MR. R BORA MR. S CHAKRABARTY
WITH 2 WP(C)/2486/2014	JYOTINDRA NARAYAN DUTTA BORUAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MR. A TALUKDAR MR. K RAJBONGSHI MR. B GOGOI MR. P NAYAK MR. A K RAI MR. A DEKA MR. R P N SINGH MR. T R ROY	GA, ASSAM MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MS. R CHOUDHURY MR. R BORPUJARI (SC, REVENUE DEPT.) MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE MR. D. CHAKRABORTY LEGAL SERVICE COMMITTEE MR. M K MISHRA (R-5) MS. D D BARMAN (R-2,3) MR. D S DEKA (R6.1, R6.2)

3	WP(C)/5308/2020 CAVT. NO.07762/020,	MAKSUD AHMED MAZUMDER Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	MR B K SINGH SC, F C I FOR CAVEATOR
4	WP(C)/6191/2021	M/S GOLDEN TEA HOUSE EXPORTS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. S DUTTA MS. I DAS	MS. S SARMA (R-4,5) MS. N M DEKA (R-4,5) MR. C K S BARUAH (C.G.C.) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
5	CrI.Pet./586/2022 (AT 10:30 AM)	NEPUT RAJIYUNG@ ACTION DIMASA@ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR P NAYAK MR. D K BAIDYA MS. C CHOUDHURY M S HUSSAIN	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI PP, ASSAM
<u>ADMISSION</u>				
6	CRP(IO)/170/2022 FIXED	SMTI. PADMAWATI SAIKIA AND 2 ORS. Versus KUSUM BARUAH AND 13 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR Z MUKIT (R-4) MR. A SATTAR (R-4) G IMTIAZ (R-4)
<u>BAIL HEARING</u>				
7	AB/2764/2022 FIXED	BHUPEN DOLEY @ MIGAM Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA MS J SAIKIA MR. R DOLEY	PP, ASSAM
<u>ORDERS</u>				
8	I.A.(Civil)/1994/2017 FIXED in MFA/297977/2017 WITH MFA/297977/2017 (Filing Number)	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR, Versus MR. SANDIP HAZARIKA and 2 ORS, EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS	MR.K K NANDI MS.P KALITA	
9	MACApp./223/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus BHANITA RABHA AND 3 ORS.	MR. R C PAUL MS M BHARATI	MR H DAS MR. P K GOGOI (r-4)
10	MFA/84/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SUREN NAIK AND ANR.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS R GANGAWAT	MR. J K GOSWAMI MR. J BARMAN
<u>HEARING</u>				
11	CRP/43/2015 WITH LCR, FIXED	MD. ALKASH ALI and ANR. Versus SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
12	MFA/24/2016 WITH LCR, B/O WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

13	WITH MFA/35/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
14	MACApp./224/2017 WITH LCR, FIXED	MISS RUMI BAGUM and 2 ORS Versus SRI RATAN BAHADUR SARKI and 2 ORS	MR.D K KALITA MR.K K PARASAR	MS.M SAIKIA(R-3) MS.P BORTHAKURR-3 MRRAJU GOSWAMI(R-3)
15	MACApp./271/2020 WITH LCR, FIXED	SAPNA PURI @ SAPNA DEVI AND 3 ORS. Versus MD. SAHADOT ALI AND ANR	MR. K K BHATTA MR. A LAL MS JONA TALUKDAR	MS R DEVI
	WITH I.A.(Civil)/2930/2022 in MACApp./271/2020	SAPNA PURI @ SAPNA DEVI AND 3 ORS. Versus MD. SAHADOT ALI AND ANR	MR. A LAL	MS R DEVI
16	CRP/20/2022 WITH LCR, FIXED	NABIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<u>STAY MATTERS</u>				
17	CRP/89/2019 FIXED	ASSAM ALUMINUM Versus THE COMMISSIONER, EMPLOYEES COMPENSATION CLAIMS TRIBUNAL AND ANR.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
18	CRP/77/2021 FIXED	SMTI IBEMHAL SINGHA Versus IRABAT SINGHA AND 8 ORS.	MR. D MAZUMDAR MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY (R- 1,5,7,8)
19	CRP(IO)/25/2022 FIXED	BHASKAR DEB AND ANR Versus GANGESH DAS AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MS. T SOM (R- 2.1,2.2,2.3,2.4) MR H DAS (R- 2.1,2.2,2.3,2.4) MS. L ISLAM (R- 2.1,2.2,2.3,2.4)

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
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